



The Insolvency and Bankruptcy Board of India

in association with

The Insolvency Professional Agency of Institute of Cost Accountants of India organizes

Webinar

on

Information Utility – a key pillar of IBC ecosystem; Recent developments on Tuesday, 12th May, 2020 From 15.30 to 17.30 hrs.

Information Utility (IU) is one of the key pillars of the Insolvency and Bankruptcy Code, 2016 (Code). Itacts like a credit repository accepting financial information from financial and operational creditors. The information so received is authenticated by all the parties to the debt and stored to be used as evidence in the legal process. It is a cost effective tool for proof of borrower, borrowing, security interest and default. It enables reduction in asymmetry of information andhelp reduce of delays in legal process. National E Governance Services Limited (NeSL) is the country's first Information Utility registered with the Board.

In recent times, accelerated adoption of information technology is the trend across all sectors and insolvency resolution is not an exception to this trend. NeSL, also has widened the range of services being offered to creditors, Insolvency Professionals(IPs) and other stakeholders. The Webinar aims to discuss the role of IU as a key pillar of the Code and recent developments with respect to the services being offered by it like interlinking of Samadhaan portal and NeSL IU for speedy disposal of MSMEs unpaid dues, data retention services for IPs, etc. among others, thus, enabling IPs to better utilise the services being provided by IU.

The link for the Webinar is -http://ecpl.live/icmai/12052020/

Speakers

- Mr. Pawan K. Kumar, Executive Director, IBBI
- Mr. S. Ramann, MD & CEO, NeSL IU
- Dr. S. K. Gupta, MD & CEO, IPA of ICAI

CPE Credit - One Hour

For any further information/clarification, please write to: workshop.ip@ibbi.gov.in